

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP-633/252(1)/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: **PRANAM ADVISORS PVT. LTD.**

v/s.

ROC, MUMBAI

SECTIONS OF THE COMPANIES ACT: SECTIONS 252(1) OF THE COMPANIES
ACT, 2013.

ORDER

41. CP-633/252(1)/MB/2018

Company Petition is dismissed vide separate order.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)